

(13)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Boldrocchi India Pvt. Ltd.
V/s
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|--------------------------|---|
| 1. | Dhvani Shah a/w Kritika Sethi i/b Cyril Amarchand Mangaldas | CORPORATE DEBTOR. |  |
| 2. | B.K. Bahl | OPERATIONAL CREDITOR. |  |

ORDER

TCP 828/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel on the ground that the matter is likely to be settled, list this matter on 12.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)